

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/13780/A

From :- **Shri Saptarshi Garg,**
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, **Shri Kalyanjit Saikia,**
District & Sessions Judge, i/c
Chirang, Kajalgaon.

Dated Guwahati, the rd 23 December, 2022.

Sub:- **Casual leave with station leave permission.**

Ref:- No. DJCH.I-5/2022/3894/Dated 23.12.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 28.12.2022 with station leave permission from the evening of 23.12.2022 till the morning of 29.12.2022.** Further, you have been allowed to avail the **1st Half of the winter vacation including Christmas holiday from 24.12.2022 to 27.12.2022,** as prayed for.

The Civil Judge & Assistant Sessions Judge, Chirang, Kajalgaon and in her absence the Chief Judicial Magistrate, Chirang, Kajalgaon and in his absence the Addl. Chief Judicial Magistrate, Chirang, Kajalgaon and in his absence Judicial Magistrate 1st Class, Chirang, Kajalgaon would remain in charge of your Court and office during your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/13781/A, dated

Copy to:

, 23-12-2022

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)